

**GOVERNMENT OF INDIA
TEXTILES
LOK SABHA**

UNSTARRED QUESTION NO:2548
ANSWERED ON:09.12.2005
INTERIM RELIEF
Pathak Shri Brajesh

Will the Minister of TEXTILES be pleased to state:

- (a) whether the Government has taken any steps to enhance the limit of interim relief under the Textile employees Rehabilitation Fund Scheme, set up to provide relief to the employees of the Textile mills closed after 1985;
- (b) if so, the details thereof; and
- (c) the total number of employees of textile mills given interim relief as on date from the beginning of the Rehabilitation Scheme?

Answer

MINISTER OF TEXTILES (SHRI SHANKERSINH VAGHELA)

(a) & (b) There is no scheme known as the Textile employees Rehabilitation Fund Scheme. However, under the Textile Workers' Rehabilitation Fund Scheme (TWRFS), Government of India has enhanced the wage ceiling from Rs.2500/- to Rs.3500/- retrospectively w.e.f. 1.4.1993 for coverage of textile workers of closed textile mills, subject to their being eligible as per the guidelines.

(c) Since inception, 76817 employees of 44 textile mills have been given interim relief as on 31.10.2005.